Steps taken to fill up vacancies in CSIR

999. SHRI K.N. BALAGOPAL: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the position of Director General, CSIR, Directors of many CSIR Institutes and Chairman, Recruitment and Assessment Board (RAB) of CSIR are lying vacant for many months;

(b) whether any of these posts were temporarily filled with persons, who have no specified qualifications; and

(c) if so, whether steps will be taken to fill the vacancies?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (DR. JITENDRA SINGH): (a) Yes, Sir.

(b) The charge of Acting Director has been assigned to senior-most scientists with the approval of Vice-President, CSIR in some CSIR Labs./Instts.

(c) Yes, Sir.

Financial assistance for study of SC/ST post-graduate students

1000. SHRI MOHD. ALI KHAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes implemented by Union Government for financial assistance for the study of SC/ST Post-graduate/Engineering/Medical students of the country, scheme-wise, State-wise progress of the country for the last three years and the current year, more details of Telangana State; and

(b) whether Union Government proposes to increase the rate of financial assistance by considering present situation and market rates etc., if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT): (a) Under the Centrally sponsored schemes of (i) Post-matric scholarship for Scheduled Castes (SCs) and (ii) Post-matric scholarship for Scheduled Tribes (STs), central assistance is provided to State/Union Territory administrations for disbursing financial assistance to eligible SC and ST students respectively to enable them to complete their education for pursuing post matriculation or post secondary courses including post graduate/Engineering/Medical studies/courses.

The financial assistance includes maintenance allowance, reimbursement of Non-refundable compulsory fee charged by educational institutions, Book Bank facility and other allowances. The scholarships are available for studying in India only and are awarded by the Government of the States/Union territories to which the applicant actually belongs.

Scheduled Caste Students

The details of Central Assistance released to the State/UTs under Post-Matric Scholarship belonging to Scheduled Castes during the last three years *i.e* 2011-12 to 2013-14 is given in Statement-I (*See* below).

No Central Assistance has been released during the financial year 2014-15 so far under Post-matric Scholarship for SC students.

Scheduled Tribe Students

State-wise details of central assistance released during the last three year and current year under the scheme of Post-Matric Scholarship for ST students is given in Statement-II (*See* below).

(b)   Presently, there is no such proposal under consideration of the government.

Statement-I

State-wise Central Assistance released during last three years from 2011-12 *to* 2013-14 *under Post Matric Scholarship for SC Students (PMS-SC)*

Sl. No.	State/UT	2011-12 Central Assistance	2012-13 Central Assistance	2013-14 Central Assistance
1	2	3	4	5
1.	Andhra Pradesh	64360.00	7900.78	19410.50
2.	Assam	1310.00	2447.26	1216.00
3.	Bihar	5714.75	6234.04	4462.87
4.	Chhattisgarh	4601.07	3129.30	1535.00
5.	Goa	6.26	2.23	14.49

1	2	3	4	5
6.	Gujarat	3599.08	5615.52	5283.36
7.	Haryana	13702.47	1329.68	3669.05
8.	Himachal Pradesh	500.00	2931.73	926.00
9.	Jammu and Kashmir	359.05	67.60	897.01
10.	Jharkhand	1045.93	82.68	1334.10
11.	Karnataka	11224.99	4830.98	4270.82
12.	Kerala	0.00	0.00	11765.30
13.	Madhya Pradesh	15311.66	9114.60	12198.89
14.	Maharashtra	45339.90	22755.90	3311.00
15.	Manipur	397.98	176.10	0.00
16.	Meghalaya	14.30	13.52	06.00
17.	Odisha	3974.64	344.17	3121.72
18.	Punjab	5095.92	398.92	28081.00
19.	Rajasthan	2982.32	6013.35	10592.00
20.	Sikkim	31.91	16.70	66.64
21.	Tamil Nadu	14338.38	14239.39	32173.06
22.	Tripura	1171.82	1099.59	1086.90
23.	Uttar Pradesh	50537.24	70817.35	55666.00
24.	Uttarakhand	3376.54	1919.12	3623.83
25.	West Bengal	20738.22	3772.66	10588.00
26.	Daman and Diu	15.01	0.73	0.00
27.	NCT of Delhi	979.40	161.78	0.00
28.	Puducherry	405.60	49.10	0.00
29.	UT of Chandigarh	0.00	0.00	50.00
	Total	271134.44	165464.78	215349.54

Statement-II

State-wise Central Assistance released during last three years from 2011-12 *to* 2013-14 *and current year* 2014-15 *under the Scheme of Post Matric Scholarhip for ST students (PMS-ST)*

(₹ in lakh)

Sl. No.	Name of State/UT	2011-12 Central Assistance	2012-13 Central Assistance	2013-14 Central Assistance	2014-15 Central Assistance released (*adhoc* grant) As on 10.07.2014
1	2	3	4	5	6
1.	Andhra Pradesh	16697.74	19438.70	4895.17	0.00
2.	Arunachal Pradesh	0.00	633.00	1366.85	2.29
3.	Assam	4210.81	4537.69	4756.81	1114.00
4.	Bihar	298.42	90.00	23.00	23.00
5.	Chhattisgarh	4034.11	3150.31	1341.47	787.00
6.	Goa	26.77	8.00	2.00	2.00
7.	Gujarat	8482.59	2460.71	7138.58	615.00
8.	Himachal Pradesh	1141.84	948.52	282.83	237.00
9.	Jammu and Kashmir	733.48	710.06	177	177.00
1.0	Jharkhand	3374.06	1344.21	3267.40	336.00
11.	Karnataka	6149.11	2522.75	3340.76	630.00
12.	Kerala	957.08	329.45	625.53	82.00
13.	Madhya Pradesh	4591.67	9542.45	5276.71	2385.00
14.	Maharashtra	8820.42	4604.38	11996.04	1151.00

1.	2	3	4	5	6
15.	Manipur	4742.29	4243.64	6111.01	1060.00
16.	Meghalaya	2752.38	1753.42	3438.00	438.00
17.	Mizoram	3732.93	3546.61	5393.89	886.00
18.	Nagaland	2813.71	2191.09	2626.19	547.00
19.	Odisha	1809.47	5405.95	3459.87	535.00
20.	Rajasthan	6031.54	2142.99	2216.02	1351.00
21.	Sikkim	198.00	414.15	845.49	103.00
22.	Tamil Nadu	78.91	178.66	1436.02	44.00
23.	Tripura	1358.95	1036.47	1390.99	259.00
24.	Uttar Pradesh	755.72	227.00	56.00	56.00
25.	Uttarakhand	702.78	657.98	1086.50	164.00
26.	West Bengal	2045.22	949.16	2277.63	237.00
27.	A. & N. Islands	10.00	3.00	0.75	0.75
28.	Daman and Diu	14.76	4.00	10.90	1.00
	TOTAL	86564.76	73074.35	74839.41	13223.04360

Inclusion in Scheduled Castes list

†1001. SHRIMATI KANAK LATA SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a)   names of the States from where certain castes would be included in the list of the Scheduled Castes as per a pending recommendation made following a study of the economic and social condition along with the names of the castes;

(b)   names of the castes from the State of Uttar Pradesh in whose respect the proposal for including them in the list of the Scheduled Castes is pending; and

(c)   whether a time-frame is set to consider the proposals after their being received from the State Governments?

†Original notice of the question was received in Hindi.